

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 15/AM13
HELD ON 11.07.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 15/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 11.07.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 14/AM13 held on 04.07.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-81	NC No.: 15/AM13 Dated: 11.07.2012	HQ F. No. 01/87/162/00185/AM12/DES-VII	Status: Deferred
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Request: Higher quantity of Import Item No. 4 mentioned at SION H-278.

Decision: The content of the Representation was forwarded to D/o C&PC on 03.05.2012 and again on 29.05.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-82	HELVOET RUBBER & PLASTIC TECHNOLOGIES (I) PVT. LTD.	Status: Approved
NC No.: 15/AM13 Dated: 11.07.2012	HQ F. No. 01/87/162/00224/AM12/DES-VII	

Request: Fixation of adhoc wastage norms for the export product “Thermostat Housing”.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2012-PC.II dated 29.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermosetting housings for automotive application (weight 424 gram+/-2%)	1 No.	1. Glass Fibre Filled Phenolic Resin (X 7012 Green)	0.480 kg
		2. Relevant Male Inserts	Net + 10% wastage
		3. Relevant Female Inserts	Net + 10% wastage

Dated: 11.07.2012

Request: Modification in the Standard Input-Output (SION) appearing at S. No.

H-471.

Decision: A D/L No. 46011/74/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 03.07.2012 giving 15 days for submission of information.

Deferred for three weeks.

Case No. A-86	RAYCHEM RPG PVT. LTD.		Status: Approved
NC No.: 15/AM13 Dated: 11.07.2012	HQ F. No. 01/87/162/00262/AM09/DES-VII	SEZ F. No. SEEPZ:EOU:12:2006-07:Vol.III	

Request: Enhancement in the quantity of Import Items given by Norms Committee in its Meeting No. 52/AM10 held on 24.03.2010

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2012-PC.II dated 29.06.2012, the Committee decided to enhance the quantity of Imports in the earlier norms fixed by NC in its Meeting No. 52/AM10 held on 24.03.2010. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Heat Shrinkable Components – End Cap (made out of Copolymer DC 1012 F-O)	1 kg	Copolymer DC 1012 F-O	1.30 kg/kg content in export product
2. Heat Shrinkable Components – Skirt (made out of Copolymer DC 1032 E 2)	1 kg	Copolymer DC 1032 E 2	1.31 kg/kg content in export product
3. Heat Shrinkable Components –	1 kg	Copolymer DC 354	1.21 kg/kg content in

Break Out (made out of Copolymer DC 354)			export product
4. Heat Shrinkable Components – Break Out (made out of Copolymer 1050 AO)	1 kg	Copolymer 1050 AO	1.25 kg/kg content in export product
5. Heat Shrinkable Components – Break Out (made out of Copolymer CT 705223-0 (DC 1051))	1 kg	Copolymer CT 705223-0 (DC 1051)	1.14 kg/kg content in export product
6. Heat Shrinkable Components – Break Out (made out of Copolymer DC 1006-CO)	1 kg	Copolymer DC 1006-CO	1.25 kg/kg content in export product
7. Heat Shrinkable Components – Break Out (made out of Copolymer DC SW 1206)	1 kg	Copolymer DC SW 1206	1.27 kg/kg content in export product
8. Heat Shrinkable Components Break Out (made out of Copolymer DC 1025)	1 kg	Copolymer (DC 1025)	1.10 kg/kg content in export product

Case No. A-87	CHIRAG PACK (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: Deferred
NC No.: 15/AM13 Dated: 11.07.2012	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: Amendment in the description and enhancement in the quantity of Import

Item No. 5.

Decision: A D/L No. 46011/96/2011-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-88	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00445/AM12/DES-VII	Status: Approved
NC No.: 15/AM13 Dated: 11.07.2012	Adv. Lic. No. 0310684836 Dated 05.03.2012	RLA F. No. 03/95/040/00958/AM12	

Application: Amendment in the description and quantity of Export Product and Qty. of 9.

Import Item No.

Decision: The Committee considered the request of firm and decided to amend the description of Export Product to read as “Styrene Acrylate Copolymer Emulsion Solid Content 50%+/-1 (Packed in 800 HM HDPE Drums)”

Import Item No. 9 is a packing material and should be allowed as per Packing Policy. Hence, the Import Item No. 9 - High Density Polyethylene (Blow Moulding Grade) may be allowed as per General Packing Policy.

ONLINE CASES

1	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:25.07.2012

Decision: A D/L No. 46011/82/2011-PC.II dated 30.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 11.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.

2	Case No.:5/27/87-ALC1/2011	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00218/AM12/	RLA File :05/23/040/00165/AM12/	Lic.No/Date:0510298625 04.08.2011	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.05.2012. Comments of D/o C&PC are awaited.			

3	Case No.:1/31/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00236/AM12/	RLA File :03/94/040/00447/AM12/	Lic.No/Date:0310653243 13.09.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.			

4	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:01.08.2012
	Decision: A D/L No. 46011/179/2004-PC.II dated 29.06.2012 was issued by D/o C&PC to firm, followed by Reminder from. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

	Case No.:4/36/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:15/87-ALC1/2012	Status:
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5			11.07.2012	Deferred
	HQ File :01/87/050/00272/AM12/	RLA File :03/94/040/00582/AM12/	Lic.No/Date:0310659828 14.10.2011	Defer Date:01.08.2012
	Decision: A D/L No. 46011/17/2004-PC.II dated 26.12.2011 was issued by D/o C&PC to firm. The firm vide its letter dated 26.04.2012 had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.05.2012. The Representative of D/o C&PC in the Meeting stated that the reply sent by the firm is not proper. The firm has informed that advance authorization is under para 4.7.1 of HBP Vol. I. This para is not applicable in this case, as the Minutes quoted in the firm's reply are more than one year. Therefore, the firm was asked to furnish the information (as per above D/L) vide letter dated 25.05.2012 and 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:14/47/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00395/AM12/	RLA File :09/24/040/00321/AM12/	Lic.No/Date:0910049804 22.11.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

7	Case No.:17/46/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00380/AM12/	RLA File :09/24/040/00322/AM12/	Lic.No/Date:0910049904 24.11.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 18.06.2012. Comments of D/o C&PC are awaited.			

8	Case No.:15/39/87-ALC1/2011	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00303/AM12/	RLA File :53/24/040/00009/AM12/	Lic.No/Date:5310014263 02.12.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 02.07.2012. Comments of			

	D/o C&PC are awaited.
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9	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited.			

10	Case No.:10/41/87-ALC1/2011	Party Name:SHOBIKAA IMPEX,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00319/AM12/	RLA File :32/24/040/00045/AM12/	Lic.No/Date:3210051496 14.12.2011	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2012. Comments of D/o C&PC are awaited.			

11	Case No.:11/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00320/AM12/	RLA File :32/24/040/00043/AM12/	Lic.No/Date:3210051490 14.12.2011	Defer Date:25.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

12	Case No.:9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:25.07.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.

13	Case No.: 5/45/87-ALC1/2011	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00356/AM12/	RLA File :24/24/040/00015/AM12/	Lic.No/Date:2410035255 12.01.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/20/2012-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.05.2012 and 30.05.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.: 18/46/87-ALC1/2011	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00381/AM12/	RLA File :24/24/040/00016/AM12/	Lic.No/Date:2410035264 16.01.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/85/2012-PC.II dated 03.07.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

15	Case No.: 14/46/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00377/AM12/	RLA File :32/24/040/00052/AM12/	Lic.No/Date:3210052342 20.01.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

Case No.: 3/45/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE	Meet No/Date:15/87-ALC1/2012	Status: Deferred
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16		LIMITED	11.07.2012	
	HQ File :01/87/050/00354/AM12/	RLA File :03/94/040/00252/AM12/	Lic.No/Date:0310678502 24.01.2012	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 19.06.2012. Comments of D/o C&PC are awaited.			

17	Case No.:9/47/87-ALC1/2011	Party Name:PARAS LAMINATES PVT LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00390/AM12/	RLA File :05/24/040/00278/AM11/	Lic.No/Date:0510315469 24.01.2012	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.06.2012. Comments of D/o C&PC are awaited.			

18	Case No.:3/48/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. Comments of D/o C&PC are awaited.			

19	Case No.:7/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00358/AM12/	RLA File :31/83/040/00205/AM12/	Lic.No/Date:3110052648 30.01.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:8/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT.	Meet No/Date:15/87-ALC1/2012	Status: Deferred
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20		LTD.	11.07.2012	
	HQ File :01/87/050/00359/AM12/	RLA File :31/83/040/00216/AM12/	Lic.No/Date:3110052649 30.01.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

21	Case No.:17/47/87-ALC1/2011	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00398/AM12/	RLA File :03/95/040/00811/AM12/	Lic.No/Date:0310679230 30.01.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.05.2012. Comments of D/o C&PC are awaited.			

22	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.05.2012. Comments of D/o C&PC are awaited.			

23	Case No.:9/1/87-ALC1/2012	Party Name:SHOBIKAA IMPEX,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00477/AM12/	RLA File :32/24/040/00054/AM12/	Lic.No/Date:3210052818 07.02.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:4/47/87-ALC1/2011	Party Name:NILKAMAL LTD	Meet No/Date:15/87-ALC1/2012	Status: Deferred
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24			11.07.2012	
	HQ File :01/87/050/00385/AM12/	RLA File :03/95/040/00801/AM12/	Lic.No/Date:0310681301 10.02.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.05.2012. Comments of D/o C&PC are awaited.			

25	Case No.:27/49/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00436/AM12/	RLA File :32/24/040/00057/AM12/	Lic.No/Date:3210052905 10.02.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

26	Case No.:5/51/87-ALC1/2011	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/49/2012-PC.II dated 23.04.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 17.05.2012 and 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:15/47/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00396/AM12/	RLA File :31/83/040/00225/AM12/	Lic.No/Date:3110052951	Defer Date:01.08.2012

27		14.02.2012	
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.		

28	Case No.:6/51/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00451/AM12/	RLA File :03/94/040/01004/AM12/	Lic.No/Date:0310682453 17.02.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/50/2012-PC.II dated 25.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

29	Case No.:9/48/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00408/AM12/	RLA File :31/83/040/00229/AM12/	Lic.No/Date:3110053068 21.02.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:4/4/87-ALC1/2012	Party Name:POLY FLUORO LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Withdrawn
	HQ File :01/87/050/00012/AM13/	RLA File :07/24/040/00458/AM12/	Lic.No/Date:0710086453 21.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
<i>I</i>	<i>39023000</i>	<i>61/0- 61/0- PTFE VIRGIN AND FILLED GRADES OF RODS/BUSHES/SHEETS & TUBES AS PER THE CUSTOMER REQUIREMENT AS PER ASTM D 4894 STANDARD THE DENSITY,TENSILE,STRENGTH,ELONGATION,POROSITY AND DIELECTRIC STRENGTH VALUES ARE COMMONLY USED FOR QUALITY CONTROL OF PTFE COMPONENTS</i>	<i>7250.000</i>	<i>K.G</i>	<i>8456380.80</i>	<i>172579.20 US Dollars</i>
				<i>Total</i>	<i>8,456,380.80</i>	<i>172,579.20</i>

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
<i>I</i>	<i>39046100</i>	<i>PTFE VIRGIN AND FILLED WITH GLASS/CARBON/BRONZE/GRAPHITE OR OTHER COMPOUNDS AS PER ASTM D 4894 STANDARD THE DENSITY,TENSILE STRENGTH, ELONGATION,POROSITY AND DIELECTRIC STRENGTH VALUES ARE COMMONLY CONTROL OF PTFE COMPOUNDS</i>	<i>6500.000</i>	<i>K.G</i>	<i>7046984.00</i>	<i>143816.00 US Dollars</i>	<i>Value & Qty</i>
				<i>Total</i>	<i>7,046,984.00</i>	<i>143,816.00</i>	

Decision: The firm vide e-mail dated 29.06.2012 have informed that they have surrendered unutilized subject Advance Authorization and the same has also been cancelled by Jt. DGFT, Bangalore. The Committee considered the e-mail of firm and decided to **withdraw** the case.

31	Case No.:1/1/87-ALC1/2012	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00469/AM12/	RLA File :34/24/040/00028/AM12/	Lic.No/Date:3410033298	Defer

Decision: A copy of application has been forwarded to D/o C&PC on 04.04.2012. Comments of D/o C&PC are awaited.

32	Case No.:9/5/87-ALC1/2012	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00038/AM13/	RLA File :56/24/040/00003/AM12/	Lic.No/Date:5610000098 27.02.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/39/2009-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

33	Case No.:6/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00484/AM12/	RLA File :50/24/040/00021/AM12/	Lic.No/Date:5010001234 29.02.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/58/2012-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

34	Case No.:7/2/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00485/AM12/	RLA File :50/24/040/00025/AM12/	Lic.No/Date:5010001240 07.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/58/2012-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:10/8/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
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35	HQ File :01/87/050/00071/AM13/	RLA File :09/24/040/00608/AM12/	Lic.No/Date:0910051694 12.03.2012	Defer Date:25.07.2012
Decision: A D/L No. 46011/22/2012-PC.II dated 12.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.				

36	Case No.:1/3/87-ALC1/2012	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00004/AM13/	RLA File :04/24/040/00335/AM12/	Lic.No/Date:0410134731 14.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/59/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 29.06.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

37	Case No.:3/3/87-ALC1/2012	Party Name:POLY FLUORO LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00006/AM13/	RLA File :07/24/040/00513/AM12/	Lic.No/Date:0710087070 19.03.2012	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.07.2012. Comments of D/o C&PC are awaited.			

38	Case No.:10/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00018/AM13/	RLA File :11/24/040/00008/AM11/	Lic.No/Date:1110026939 19.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

39	Case No.:11/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00019/AM13/	RLA File :11/24/040/00076/AM11/	Lic.No/Date:1110026940 19.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

40	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:25.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC 24.04.2012. The Representative of D/o C&PC has informed that they still have not received the application and requested to furnish a complete set of application. Hence, it was decided that a copy of application may be forwarded to D/o C&PC.			

41	Case No.:13/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00021/AM13/	RLA File :11/24/040/00015/AM12/	Lic.No/Date:1110026942 19.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

42	Case No.:18/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00047/AM13/	RLA File :03/95/040/01073/AM12/	Lic.No/Date:0310687749 26.03.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by			

reminder from DGFT on 29.06.2012 giving 15 days time for submission of information. Reply awaited from the firm.

43	Case No.:19/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00048/AM13/	RLA File :03/95/040/01074/AM12/	Lic.No/Date:0310687740 26.03.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 29.06.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

44	Case No.:4/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:25.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.04.2012 and also on 29.06.2012. Comments of D/o C&PC are awaited.			

45	Case No.:5/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00034/AM13/	RLA File :04/24/040/00248/AM11/	Lic.No/Date:0410135112 27.03.2012	Defer Date:25.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 27.04.2012 and also on 29.06.2012. Comments of D/o C&PC are awaited.			

46	Case No.:20/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00049/AM13/	RLA File :03/95/040/01075/AM12/	Lic.No/Date:0310687986 27.03.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/132/2007-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by			

reminder from DGFT on 29.06.2012 giving 15 days time for submission of information. Reply awaited from the firm.

47	Case No.:14/4/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00022/AM13/	RLA File :32/24/040/00068/AM12/	Lic.No/Date:3210053823 29.03.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

48	Case No.:10/5/87-ALC1/2012	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00039/AM13/	RLA File :03/94/040/01073/AM12/	Lic.No/Date:0310689251 02.04.2012	Defer Date:25.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.			

49	Case No.:6/8/87-ALC1/2012	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00067/AM13/	RLA File :04/24/040/00272/AM12/	Lic.No/Date:0410135325 04.04.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/03/2011-PC.II dated 06.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

50	Case No.:1/6/87-ALC1/2012	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00059/AM13/	RLA File :50/24/040/00014/AM12/	Lic.No/Date:5010001268 09.04.2012	Defer Date:25.07.2012

Decision: A D/L No. 46011/58/2012-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.

51	Case No.:2/10/87-ALC1/2012	Party Name:ADRIA (INDIA) STONE TECH PVT. LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00078/AM13/	RLA File :07/24/040/00482/AM12/	Lic.No/Date:0710087625 12.04.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/83/2012-PC.II dated 03.07.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

52	Case No.:9/10/84-ALC3/2012	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/84/050/00060/AM13/	RLA File :11/24/040/00051/AM12/	Lic.No/Date:1110026989 12.04.2012	Defer Date: 01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.07.2012. Comments of D/o C&PC are awaited.			

53	Case No.:1/5/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00030/AM13/	RLA File :31/83/040/00006/AM13/	Lic.No/Date:3110053815 18.04.2012	Defer Date:01.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:2/5/87-ALC1/2012	Party Name:BILCARE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00031/AM13/	RLA File :31/83/040/00005/AM13/	Lic.No/Date:3110053824	Defer Date:01.08.2012

54			18.04.2012	
Decision: A D/L No. 46011/179/2004-PC.II dated 29.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.				

55	Case No.:4/10/87-ALC1/2012	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00080/AM13/	RLA File :08/24/040/00009/AM13/	Lic.No/Date:0810110879 18.04.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/13/2011-PC.II dated 25.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

56	Case No.:6/11/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00095/AM13/	RLA File :03/95/040/01121/AM12/	Lic.No/Date:0310691929 24.04.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

57	Case No.:1/8/87-ALC1/2012	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00062/AM13/	RLA File :03/94/040/00009/AM13/	Lic.No/Date:0310692024 25.04.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/93/2011-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:2/6/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT.	Meet No/Date:15/87-ALC1/2012	Status: Deferred
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58		LTD.	11.07.2012	
	HQ File :01/87/050/00060/AM13/	RLA File :31/83/040/00009/AM13/	Lic.No/Date:3110053922 26.04.2012	Defer Date:01.08.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.				

59	Case No.:5/8/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00066/AM13/	RLA File :04/24/040/00360/AM12/	Lic.No/Date:0410135889 26.04.2012	Defer Date:01.08.2012
	Decision: D/o C&PC vide their Office Memorandum No. 46011/61/2009-PC.II dated 07.06.2012 has given their concurrence to the suggestion of Norms Committee that the team comprising of Shri A.K. Aggarwal, Addl. Industrial Advisor, D/o C&PC and Shri Krishan Kumar, Dy. Director General of Foreign Trade may visit the firm's Plant at Sriperumbudur, Tamilnadu. Accordingly, it was decided that the team may make visit of the firm's Plant at Sriperumbudur, Tamilnadu after seeking concurrence of the firm, preferably on 29 th and 30 th July, 2012.			

60	Case No.:7/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/84/050/00058/AM13/	RLA File :03/95/040/00023/AM13/	Lic.No/Date:0310692366 26.04.2012	Defer Date: 01.08.2012
	Decision: This case was transferred from NC-V. A copy of application has been forwarded to D/o C&PC on 06.07.2012. Comments of D/o C&PC are awaited.			

61	Case No.:8/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/84/050/00059/AM13/	RLA File :03/95/040/00022/AM13/	Lic.No/Date:0310692364 26.04.2012	Defer Date: 01.08.2012
	Decision: This case was transferred from NC-V. A copy of application has been forwarded to D/o C&PC on 06.07.2012.			

Comments of D/o C&PC are awaited.

62	Case No.: 3/8/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00064/AM13/	RLA File :03/94/040/00037/AM13/	Lic.No/Date:0310692415 27.04.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.05.2012. Comments of D/o C&PC are awaited.			

63	Case No.: 6/10/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00082/AM13/	RLA File :08/24/040/00022/AM13/	Lic.No/Date:0810111150 30.04.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.06.2012. Comments of D/o C&PC are awaited.			

64	Case No.: 7/10/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00083/AM13/	RLA File :08/24/040/00035/AM13/	Lic.No/Date:0810111332 03.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.06.2012. Comments of D/o C&PC are awaited.			

65	Case No.: 9/10/87-ALC1/2012	Party Name:NEXGEN LAMINATORS PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00085/AM13/	RLA File :30/24/040/00010/AM13/	Lic.No/Date:3010085555 03.05.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/86/2012-PC.II dated 03.07.2012 was issued by D/o C&PC to firm. It was decided by the			

Committee to issue a Reminder to firm giving 15 days for submission of information.

66	Case No.: 10/10/87-ALC1/2012	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00086/AM13/	RLA File :32/24/040/00003/AM13/	Lic.No/Date:3210054285 03.05.2012	Defer Date:25.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 03.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

67	Case No.: 5/11/87-ALC1/2012	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00094/AM13/	RLA File :03/94/040/00944/AM12/	Lic.No/Date:0310693382 03.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

68	Case No.: 1/10/87-ALC1/2012	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00077/AM13/	RLA File :05/24/040/00040/AM13/	Lic.No/Date:0510324125 08.05.2012	Defer Date:01.08.2012
	Decision: A D/L No. 46011/82/2012-PC.II dated 03.07.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

	Case No.: 1/12/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00098/AM13/	RLA File :04/24/040/00021/AM13/	Lic.No/Date:0410136292 10.05.2012	Defer Date:01.08.2012

69 **Decision:** D/o C&PC vide their Office Memorandum No. 46011/61/2009-PC.II dated 07.06.2012 has given their concurrence to the suggestion of Norms Committee that the team comprising of Shri A.K. Aggarwal, Addl. Industrial Advisor, D/o C&PC and Shri Krishan Kumar, Dy. Director General of Foreign Trade may visit the firm's Plant at Sriperumbudur, Tamilnadu. Accordingly, it was decided that the team may make visit of the firm's Plant at Sriperumbudur, Tamilnadu after seeking concurrence of the firm, preferably on 29th and 30th July, 2012.

70	Case No.:3/11/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00092/AM13/	RLA File :03/94/040/00084/AM13/	Lic.No/Date:0310694221 11.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

71	Case No.:4/11/87-ALC1/2012	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00093/AM13/	RLA File :03/94/040/00098/AM13/	Lic.No/Date:0310694528 14.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

72	Case No.:6/12/87-ALC1/2012	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00103/AM13/	RLA File :04/24/040/00073/AM12/	Lic.No/Date:0410136353 14.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 18.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:5/9/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
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73	HQ File :01/87/050/00076/AM13/	RLA File :31/83/040/00025/AM13/	Lic.No/Date:3110054382 22.05.2012	Defer Date:01.08.2012
Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.				

74	Case No.:3/12/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00100/AM13/	RLA File :03/95/040/01122/AM12/	Lic.No/Date:0310695628 22.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

75	Case No.:4/12/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00101/AM13/	RLA File :04/24/040/00361/AM11/	Lic.No/Date:0410136625 22.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

76	Case No.:2/12/87-ALC1/2012	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00099/AM13/	RLA File :02/24/040/00011/AM13/	Lic.No/Date:0210177861 24.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

77	Case No.:13/10/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00089/AM13/	RLA File :31/83/040/00035/AM13/	Lic.No/Date:3110054453 25.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 19.06.2012. Comments of D/o C&PC are awaited.			

78	Case No.:2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date: 01.08.2012
	Decision: This case was transferred from NC-V. A copy of application has been forwarded to D/o C&PC on 06.07.2012. Comments of D/o C&PC are awaited.			

79	Case No.:5/12/87-ALC1/2012	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00102/AM13/	RLA File :04/24/040/00013/AM13/	Lic.No/Date:0410136833 29.05.2012	Defer Date:01.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.			

80	Case No.:1/15/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:15/87-ALC1/2012 11.07.2012	Status: Deferred
	HQ File :01/87/050/00110/AM13/	RLA File :31/83/040/00059/AM13/	Lic.No/Date:3110054866 27.06.2012	Defer Date: 01.08.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
